

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

RESCHEDULED SUMMER VACATION, 2021 - preponement of Summer Vacation for the Subordinate Courts in the State of Andhra Pradesh, including Tribunals and Labour Courts under the control of the High Court of Andhra Pradesh, for Year 2021 - Notified.

ROC.No.450/SO/2020

Dated: 04.05.2021

NOTIFICATION No.16/ SO/2021

Read: High Court's Notification No.22/SO/2020, dt.10.12.2020 in Roc.No.450/SO/2020.

In partial modification of the High Court's Notification read above, in view of surge in COVID-19 cases in the State, in exercise of the powers conferred under Sections 22 and 31 of the A.P. Civil Courts Act, 1972 (Act 19 of 1972), the High Court of Andhra Pradesh hereby notifies the rescheduled Summer Vacation for the Subordinate Courts in the State of Andhra Pradesh, including Tribunals and Labour Courts under the Control of the High Court of Andhra Pradesh, for the year 2021, preponing the vacation as under:

Rescheduled Summer Vacation	From Monday, the 10 th day of May, 2021 to Tuesday, the 8 th day of June, 2021.	For all the District Courts and Civil Judge (Senior Division) under the control of the High Court of Andhra Pradesh.
	From Monday, the 17 th day of May, 2021 to Tuesday, the 8 th day of June, 2021.	For all the Courts of Judges (Junior Division)-cum-Judicial Magistrates of First Class (on civil side) and Rent Controllers functioning at Visakhapatnam and Vijayawada under the control of the High Court of Andhra Pradesh.
Earlier Notified Summer Vacation	From Friday, the 14 th day of May, 2021 to Friday, the 11 th day of June, 2021.	For all the District Courts and Civil Judge (Senior Division) under the control of the High Court of Andhra Pradesh.
	From Friday, the 21 st day of May, 2021 to Friday, the 11 th day of June, 2021.	For all the Courts of Judges (Junior Division)-cum-Judicial Magistrates of First Class (on civil side) and Rent Controllers functioning at Visakhapatnam and Vijayawada under the control of the High Court of Andhra Pradesh.

It is further notified that the 3rd November, 2021 (Wednesday) and 5th November, 2021 (Friday) [which were earlier notified as holidays] are working days for the Subordinate courts in the State of Andhra Pradesh, including Tribunals and Labour Courts under the Control of the High Court of Andhra Pradesh.

B. J. S. Reddy

REGISTRAR GENERAL

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Pal. District Court, Ongole

Communicated

T.C.F.B.O.

CHIEF ADMINISTRATIVE OFFICER
DISTRICT COURT
ONGOLE

D:8. 2382
dt. 4.5.2021

To

All the Judicial offices

in the District

Place in the notebook and e-mails to the offices